

OFFICE OF THE DISTRICT & SESSIONS JUDGE (SOUTH)
DISTRICT COURT COMPLEX, SAKET, NEW DELHI

ORDER NO. 20/2018

Dated: 14th May, 2018

In partial modification of the earlier orders, the Sexual Harassment Committee for the South District, Saket Court Complex, New Delhi is hereby reconstituted:-

Ms. Sunena Sharma, Addl. Sessions Judge(South)	Chairperson
Mr. Ajay Gulati, Addl. Disrict Judge(South)	Member
Ms. Pooja Talwar, Chief Metropolitan Magistrate (South)	Member
Mr. Sandeep Garg, Addl. Chief Metropolitan Magistrate (South)	Member
Ms. Prabhdeep Kaur, Metropolitan Magistrate (NI Act)	Member
Ms. Laya Vasudevan	Independent Member

Notes:-

1. All the correspondence with the Hon'ble High Court shall be made only by the District & Sessions Judge (South).
2. All decisions taken by each Committee (not chaired by District & Sessions Judge herself) shall be subject to the approval of the District & Sessions Judge (South).
3. All the official communications to the District & Sessions Judges of other Districts or their Branches be addressed to the concerned Ld. District & Sessions Judge and only under instructions of the undersigned.
4. Each of such Committees as mentioned in the preceding note shall submit monthly reports of the status of matters pertaining to it to the District & Sessions Judge (South) by the end of the first week of the following month.
5. Whenever required, the Chairperson of the Committee shall co-ordinate with the Chairperson(s) of other Committee(s), so that there is always a proper cohesion.
6. After the decision(s) of a Committee have been approved, consequential action, including issuance of all necessary communication(s)/order(s) and follow-up, shall be undertaken by the Officer In-charge, through the concerned Branch.

Asha Menon
(Asha Menon) 14-5-18

District & Sessions Judge (South)
District Courts Complex, Saket, New Delhi

Dated:- 14-05-18

No. 11648-11727 /AM/D&SJ(South)/Saket/ND/18

Copy to:-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The District & Sessions Judge (Headquarters), Tis Hazari Courts Complex, Delhi.
3. The District & Sessions Judge (South-East), Saket Courts Complex, New Delhi.
4. All Officers of Delhi Higher Judicial Service & Delhi Judicial Service of South District posted at Saket Courts Complex, New Delhi and the concerned officials.
5. All the concerned.
6. The Nodal Officer, Website Saket Court Complex, New Delhi with a request to upload the same on the website i.e. www.ecourts.gov.in/south & [south-east delhi](http://www.ecourts.gov.in/south-east-delhi).
7. The Public Relation Officer, Saket Court Complex, New Delhi.
8. Administrative Officers (Judl.)/Branch In-Charges of all Branches/Sections/Cell/Units etc. at Saket Courts Complex, New Delhi.
9. Guard File.

Asha Menon
(Asha Menon) 14-5-18

District & Sessions Judge (South)